

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR SUBMISSION OF RESOLUTION PLAN FOR M/S. KRISHNAGANGA SPINNING MILLS PRIVATE LIMITED., ENGAGED IN THE MANUFACTURE OF COTTON AND SYNTHETIC BLENDED YARN.**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Krishnaganga Spinning Mills Private Limited CIN: U18100AP1983PTC004121 PAN: AAACK9373P
2.	Address of the registered office	G T Road, Thimmapuram, Guntur – 522233 AP.
3.	URL of website	No website of the CD
4.	Details of place where majority of fixed assets are located	Plant location: G T Road, Thimmapuram, Guntur – 522233 AP.
5.	Installed capacity of main products/ services	Spinning unit with Installed capacity 22,176 spindles. & 3MW solar power plant.
6.	Quantity and value of main products/ services sold in last financial year	FY 2023-24 – Rs. 91.47 crs. FY 2024-25 – Rs. 9.39 crs. FY 2025-26 - Rs. 0.16 crs. (up to CIRP date)
7.	Number of employees/ workmen	As on the date of CIRP admission 10.03.2026 - Nil.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detailed invitation of Expression of Interest (Process document) can be obtained by sending an email at kgsm.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	available at website of www.ibbi.gov.in or can also be obtained by sending an email at kgsm.cirp@gmail.com
10.	Last date for receipt of expression of interest	23.04.2026 (15 days from the date of issue of Form G)
11.	Date of issue of provisional list of prospective resolution applicants	03.05.2026 or within 10 days from the last date of receipt of EoI. (whichever is earlier)
12.	Last date for submission of objections to provisional list	08.05.2026 or 5 days from the date of issue of Provisional List of Prospective Resolution Applicants. (whichever is earlier)
13.	Date of issue of final list of prospective resolution applicants	18.05.2026 or 10 days from the last date of submission of objections to Provisional List of Prospective Resolution Applicants. (whichever is earlier)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to	23.05.2026 or 5 days from the date of issue of Final List of Prospective Resolution Applicants.

	prospective resolution applicants	(whichever is earlier)
15	Last date for submission of resolution plans	22.06.2026 or 30 days from the date of issue of information memorandum, evaluation matrix and RFRP to the Prospective Resolution Applicants. (whichever is earlier)
16.	Process email id to submit EOI	kgsm.cirp@gmail.com
17	Details of Corporate Debtors registration status as MSME	UDYAM-AP-04-0000082 date 06.07.2020

Date: 08.04.2026
Place: Hyderabad.

Rajesh Chillale, Interim Resolution Professional
IBBI/IPA-001/IP-P00699/2017-2018/11226
AFA valid upto 31.12.2025
B-725, Western Plaza, OU Colony, HS Darga,
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